

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	TCP/81/KOB/2019
SECTION	241(1) C/ACT
NAME OF PARTIES	V SREEKUMAR & ANOTHER V/S VIDYA PRACHARANAM PVT LTD & 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW.
RESPONDENTS ADVOCATE/ PROFESSIONAL	T K BHASKAR, SRINATH SRIDEVAN, K HARISHANKAR, ROC.

17 April 2024

O R D E R

TCP/81/KOB/2019

Learned representing Counsel, Mr. T S Harikumar appears on behalf of the Petitioners through virtual mode. Respondents are represented by learned Counsel, Mr. T K Bhaskar through virtual mode

Both sides submits that pleadings are complete in the matter and the matter is ripe for final hearing.

At the request of the parties, list this matter for final hearing on **06.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**